

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 31st January, 2025

NO.LJ (B) 6/2019/121 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates in connection with the forthcoming General Election to the Khasi Hills Autonomous District Council (KHADC), 2025 within South West Khasi Hills District :-

SL. NO.	Names of Officers and Designation
1.	Smti. D. Thabah, District Agriculture Officer.
2.	Shri. Rodrick Kharbithai, IPO, DCIC (Industries), Mawkyrwat.
3.	Shri. Gordon G. Lyngdoh Mawphlang, Functional Manager, DCIC (Industries).
4.	Shri. Renard M. Sangma, Sr. AS& Water Conservation Officer.
5.	Shri. E. Tariang, District Social Welfare Officer.
6.	Shri. Teiborlang langrai, Sr. A.H.& Vety. Officer.
7.	Shri. D. Kyndiah, EE, PWD (R), Ranikor.
8.	Shri. Andrcan Allwin Lyngdoh, Horticulture Development Officer.
9.	Shri. A. Kharlyngdoh, HDO, Horticulture Development Officer.
10.	Shri. T. Kharkongor, ADO, Agriculture Development Officer.
11.	Shri. C. Kharraswai, AEE, PWD (Rds), Ranikor.
12.	Shri. Donaldstar Pakyntein, Labour Inspector, Ranikor.
13.	Dr. B. Langbabang, Sr. AH&VO
14.	Shri. O.L. Passah, Superintendent of Fisheries.
15.	Shri. Wanlambok Warbah, AS& Water Conservation Officer.
16.	Shri. Mond Lister Pdang, Asst. EE (TIC), Mawkyrwat.
17.	Shri. Akbar Malang, Assistant Director of Horticulture.
18.	Shri. K. Hynniewta, District Statistical Officer.
19.	Shri. B.V.R. Lyngdoh, EE, DRDA.
20.	Shri. F. Thongni, SDO PHE, Ranikor.
21.	Shri. M.C. Donald Laloo, AEE (TC) PWD(Rds), Ranikor.
22.	Shri. . L.R. Kharpomtiah, Tourist Office.
23.	Shri. Richborn Banri Dkhar, AEE PWD (Rds) Nonghyllam.
24.	Shri. A.M.D. Waanbah, BADO, Ranikor.
25.	Shri. Mancheng R. Marak, ADH.
26.	Shri. Arkit Malngiang, Functional Manager, DCIC (Industries).
27.	Shri. Kobarsing Nongbsaw, EE, PIIE, Mawkyrwat Division.
28.	Shri. Opherkitbok S. Pyngrope, Assistant Employment Officer.
29.	Shri. Iashailang Kharbudon, SDO, PHE Mawkyrwat.
30.	Shri. Lightfullson Snaitang, Assistant Urban Affairs.

31.	Shri. E. Kharkrang, Divisional Soil & Water Conservation Officer.
32.	Shri. R. G. Dhar, SCO, SRCS, Mawkyrwat.
33.	Shri. Banjop Shylla, AE, PWD, Mawkyrwat.
34.	Shri. D. Syngkon, District Sports Officer.
35.	Shri. Dondor Ranec, AEE PWD (Rds), Mawsaw.
36.	Smti. Nisaka Dkhar, JDRO, BDO C & RD Block, Mawkyrwat.
37.	Shri. B.K. Mawthoh, District AH&Vety Office.
38.	Shri. Eborbiang Shadap, Asst. Director of Agriculture.
39.	Shri. E. Syngkon, SCO, SRCS, Mawkyrwat.
40.	Shri. Mangskhem War, General Manager, DCIC (Industries).
41.	Shri. A.K. Khongsdam, BADO, Mawkyrwat.
42.	Shri. Beningstar Lyngkhai, Jr. Athletic Coach.
43.	D.P. Muktiach, Executive Engineer, Water Resources (WR).
44.	Gospary Shangdiar, Asst. Engineer, Mawkyrwat.
45.	Dibakar Mann, Senior Cooperative Officer.
46.	Utpal Koch, Senior Cooperative Officer.

This cancels the earlier notification No.LJ(B)6.2019/58, dt. 21.1.2025.

Sd/-
(Cyril V.D. Diengdoh),
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department

Memo.No. LJ (B) 6/2019/121-A,

Dated Shillong, the 31st January, 2025

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer, South West Khasi Hills District, Mawkyrwat for information with reference to letter No. SWKE.8/G.E-MDC/Genl- CORRESP/2024/26, dt. 07.01.2025.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Law Department web site.
7. Director of Information and Public Relation, Meghalaya, Shillong.

By Order etc.,

Sammup

Deputy Secretary to the Govt. of Meghalaya
Law (B) Department.